

1	2	3	4	5
11.	Panna	6331	..
12.	Passighat	7025	39684	..
13.	Rajahmundry	23310	..
14.	Ramnad	5863	..
15.	Raxaul	15742	..
16.	Satna	9661	..
17.	Sholapur	5199	..
18.	Tanjore	15735	..
19.	Vellore	11750	10698	..
20.	Jogbani	2782	..
21.	Shella
TOTAL		57687	345152	9781

Export of Cashew Kernels

5423. SHRI D. B. CHANDRA GOWDA: Will the Minister of COMMERCE be pleased to state:

(a) the value and the extent of exports of cashew kernels during the last two years along with the names of buyers; and

(b) the value of cashew nut shell liquid which was exported during the last year and raw cashew nuts imported during the same period?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE):

(a) Year.	Exports.	
	Qty. Tonns.	Value (Rs. crores)
1970-71	50,280	52.06
1971-72	60,379	61.33

Information regarding names of buyers is not readily available.

(b)

(i) Export of Cashewnut shell liquid.	1971-72 Rs. 55.17 lakhs.
(ii) Import of raw cashewnut	Rs. 27.90 crores.

Progress made in the work of Banking Law Committee

5424. SHRI H. N. MUKHERJEE: Will the Minister of FINANCE be pleased to state:

(a) the progress so far made in the work of the Banking Law Committee; and

(b) when the Committee is expected to submit its report?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): (a) and (b) The Banking Laws Committee was set up on 24th November 1972 to complete the work started by the Study Group of the Banking Commission on Legislation affecting banking. The Banking Laws Committee is following up the replies to the questionnaire issued by the Study Group of the Banking Commission and is expected to submit its report by 30th June 1973.